

(a) whether the Union Government have received a proposal from the Government of Uttar Pradesh regarding the "Education for All: Uttar Pradesh" for World Bank assistance;

(b) if so, the details thereof;

(c) whether the project has been forwarded to the World Bank;

(d) if not, the reasons therefor; and

(e) the steps taken by the Government for expeditious clearance and approval of the project?

THE DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e). Even after two revisions the Project Document of the proposed U.P. Basic Education Project received from the Government of U.P. did not fully address the larger goals of educational reconstruction; as such it was not forwarded to the World Bank.

The Document was further discussed in a meeting between the officials of the Government of U.P. and the Department of Education on 25 June 1992. The U.P. Government Officials had agreed to revise the Project Document in the light of these discussions. A document has since been received from the State Government on 13th July 1992. This Document is being looked into.

Tikku Committee Report

843. SHRI VILAS MUTTEMWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Tikku Committee has made any recommendations relating to Ayurvedic and Homoeopathic doctors;

(b) if so, the details thereof;

(c) whether the Government have accepted and implemented those recommendations; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b). A summary of the recommendations is given in the Statement.

(c) and (d). Necessary sanction for implementing the recommendations has been issued and eligible officers have been promoted. The Indian Systems of Medicine and Homoeopathy Group 'A' Officers Recruitment Rules 1992 have been framed and referred to the Union Public Service Commission.

STATEMENT

1. The question of a formation of a new service to be known as CHS (ISM&H) or making it a sub-cadre of existing CHS may be examined by the Ministry of Health and Family Welfare with reference to its viability and then process the case in the normal course to get the approval of the competent authority.

2. The question whether there should be a specialist sub-cadre in this system as is available in the allopathic system may also be considered while examining formation of ISM&H service.

3. For managing ISM&H independently of DGHS with a view to its proper and quick development, if the Ministry of Health and Family Welfare considers the creation of a post higher than SAG necessary, it should process the case in the normal way in consultation with the Department of Personnel and Ministry of Finance, justifying its requirements on functional basis.

4. The two posts of Advisers for Ayurveda/Siddha/Homoeopathy may be upgraded to the SAG of Rs. 5900-6700 from the existing grades of Rs 4500-5700/100-5300 respectively. The post of Superintendent, Ayurvedic Hospital, Lodi Road, New Delhi, may also in the long run be upgraded to the SAG.

5. The post of Superintendent, Ayurvedic Hospital may at present be operated in the functional scale of Rs. 4500-5700.

6. Nine posts may be provided in the CMO's grade (through upgradation of MOs posts) for manning the existing nine dispensaries under ISM&H and one post of CMO may be provided for the Ayurvedic Hospital, Lodhi Road, New Delhi. These posts may be filled up through adoption of suggested criteria on the basis of seniority-cum-fitness.

7. Fifty percent of the posts which are at present available for operating the ISM&H system may be provided in the senior time scale and above. This will result in availability of 74 posts of SMOs. The eligibility for promotion to the post of SMO may be fixed as 4 years' service in the MOs grade on the basis of seniority cum-fitness.

8. The three posts of Deputy Advisers in the Ministry of Health and Family Welfare may be upgraded from Rs. 3000-5000 to Rs. 3700-5000 and merged in the cadre of CMOs. The two posts of Assistant Advisers in the

Ministry of Health & Family Welfare may continue in the existing scale of Rs. 3000-4500 but merged in the Cadre of SMO in the same scale.

9. The Senior Technical Assistant/Research Assistants may be made eligible for appointment to the post of Research Officers (Rs 2200-4000) on direct basis with whatever age relation necessary. The posts of Research Officers may be grouped with those of medical officers, being in the same grade.

10. Age relaxation may be granted to Ayurveda degree holder Research Assistants/Pharmacists to make them eligible for applying for the post of Ayurvedic Physicians in the direct recruitment from common market undertaken by the UPSC.

11. Parity in grant of P.G. Allowance.

12. Parity in grant of Annual Allowance.

13. Parity in respect of all allowances.

[English]

Kalva-Turbhe Railway Line

844. SHRI BAPU HARI CHAURE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of Kalva - Turbhe Railway line, taken up by City (Bombay) and Industrial Development Corporation (CIDCO) for goods traffic and later for operation of commuter train service has been completed;

(b) if so, whether any commitment was made by the railways in this regard; and

(c) if so, the details thereof?